

LOK SABHA
UNSTARRED QUESTION NO.2069
TO BE ANSWERED ON 29.11.2019

HANDICARFTS AND HANDLOOMS EXPORT CORPORATION OF INDIA LIMITED

2069. SHRI P.K. KUNHALIKUTTY:

Will the Minister of TEXTILES वस्त्र मंत्री be pleased to state to refer to reply to Unstarred Question No. 2301 answered in the Lok Sabha on 26.12.2018 and state:-

- (a) whether CBI have since filed the charge sheets against firms who have entered into agreements with Handicrafts and Handlooms Export Corporation of India Limited (HHEC) and;
- (b) if so, the details thereof and if not, the reasons therefor?

उत्तर

ANSWER

वस्त्र मंत्री (श्रीमती स्मृति जूबिन इरानी)

MINISTER OF TEXTILES
(SMT. SMRITI ZUBIN IRANI)

(a) & (b): Yes, Sir. Central Bureau of Investigation (CBI) has registered two cases relating to Bullion business transaction of Handicrafts and Handlooms Exports Corporation of India Limited (HHEC). Charge sheet has been filed against M/s. Aaryavart Commodities Pvt. Limited on 29.12.2017 in case of RC No.219 2016 E0007 dated 28.04.2016 and case is under trial. In another case against M/s Edelweiss Commodities Limited(ECL) vide RC No. 221/2015/E0020/EOU-VII/EO-III dated 31.12.2015 is under investigation.
